BUSINESS ADVISORY COMMITTEE

(Eleventh Lok Sabha)

THIRTEENTH REPORT

(Presented on 13.5.1997)

The Business Advisory Committee held a sitting on Monday, the 12th May, 1997.

- 2. The Committee recommend the allocation of time to the following items of business as shown against each:—
 - (1) The Dock Workers (Regulation of Employment)
 (Inapplicability to Major Ports) Bill, 1997 as
 passed by Rajya Sabha.
 (Consideration and passing)

1 hour

(2) The Export-Import Bank of India (Amendment) Bill, 1997. (Consideration and passing)

3 hours

(3) The Vice-President's Pension Bill, 1996. (Consideration and passing)

May be passed without discussion

- 3. The Committee also recommend that the above and other items of business may be taken up in the following order on the dates indicated against each:—13.5.1997 (Tuesday)
 - Further consideration of the Motion moved by Shri Yogendra K. Alagh on the 12th May, 1997 regarding Approach Paper to the Ninth Five Year Plan (1997—2002).
 - (2) The Vice-President's Pension Bill, 1996. (Consideration and passing)

14.5.1997 (Wednesday)

Discussion under rule 193 regarding problems of textile industry.

15.5.1997 (Thursday)

- (1) The Export-Import Bank of India (Amendment) Bill, 1997. (Consideration and passing)
- (2) The Dock Workers (Regulation of Employment) (Inapplicability to Major Ports) Bill, 1997 as passed by Rajya Sabha. (Consideration and passing)

16.5.1997 (Friday)

Further discussion under Rule 193 regarding deterioration in the standard of sports raised by Shri Rajiv Pratap Rudy on the 20th December, 1996.

NEW DELHI; May 12, 1997 PURNO A. SANGMA Chairman, Business Advisory Committee.

Vaisakha 22, 1919 (Saka)